BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 112/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

Name of the Company:

Coburg Print & Pack

V/s.

Today's Writing Instruments Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REP

REPRESENTATION

SIGNATURE

1. NATARNA RUTARIA

ADV

PETITIONER

2. Devargen Ramon Pc

HARSHADKUMAR S KUNAR

ASST. COMMESSIONER STATE TAX

ORDER

Learned Advocate Ms. Natasha Sutaria present for Operational Creditor/ Applicant. Learned PCS Mr. Deva Rajan Raman present for Respondent.

Proof of service filed.

Mr. Harshadkumar Kunar, Assistant Commissioner of State Tax present and requested time to engage Counsel.

List the matter on 03.10.2017 for Vakalatnama for State Tax, objections, if any and for hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 19th day of September, 2017.